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OA 1180/93

(14)

28.11.94 Hon. Mr. S. Das Gupta, A.M.

Shri Anand Kumar, counsel for the applicant. Sri A.V. Srivastava, counsel for the respondents.

The learned counsel for the applicant prays for withdrawal of the case on the ground of that the relief has been granted by the department.

The prayer is granted and the application is allowed and to be withdrawn and the same is disposed of accordingly.

W  
A.M.

Uv/